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Title: Situation arising out of postponement of Elections in the North-Cachar Hills District Autonomous Council of Assam.

SHRI KIREN RIJJU (ARUNACHAL WEST): Mr. Speaker, Sir, today, the political leaders and the Civil Society members from North Cachar Hills District, Assam are holding a *dharna* at *Jantar Mantar* regarding the term of the North Cachar Hills Autonomous District Council, Assam, whose term was to expire on 20-12-2006 but the Government of Assam extended its term by six months on the ground of delimitation of the Council constituencies as per Paragraph 26A of the Sixth Schedule to the Constitution of India.

At the instance of the hon. High Court of Guwahati, the polling date was fixed on 12-6-2007. Unfortunately, the two contestant candidates, Shri Purnendu Langthasa, the Chief Executive Member of NCHADC and Shri Nindu Langthasa, the Executive Member of NCHADC were killed by the extremists on 4-6-2007, and on the ground of the law and order situation, the Government of Assam postponed the election indefinitely and placed the Council under the Governor's Rule since 21-7-2007. The Government should have countermanded the two seats and should have gone ahead with the election for the whole District Council. In the meantime ...(*Interruptions*)

MR. SPEAKER: Is it under the Central Government?

SHRI KIREN RIJJU (ARUNACHAL WEST): Yes, Sir. It is placed under the Governor's Rule now.

The hon. Supreme Court on 13th July, 2007 directed that the election to the Council should be held within 12-2-2008 and even earlier if possible. The Deputy Commissioner of the District has also submitted that the law and order situation has now improved. There is a bad precedent that the election to the Hills Autonomous District Council is always postponed. I would request the hon. Minister of Home Affairs to advise the Governor to hold the election as soon as possible.

MR. SPEAKER: Shri Suravaram Sudhakar Reddy – not present.

Now, Chaudhury Lal Singh. I would have called you earlier but unnecessarily you disturbed the House. Now, please speak.

चौधरी लाल सिंह (उधमपुर): अध्यक्ष महोदय, आप मुझ पर इल्जाम क्यों लगा रहे हैं?

अध्यक्ष महोदय : इल्जाम लगाने की जरूरत होती है, इसलिए लगाते हैं।

चौधरी लाल सिंह : आप हमारे बुजुर्ग हैं।

अध्यक्ष महोदय : ठीक है, आप बोलिए।[\[R21\]](#)